GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:3017 ANSWERED ON:31.07.2014 PRODUCTION OF FLY ASH Ram Mohan Naidu Shri Kinjarapu

Will the Minister of POWER be pleased to state:

(a) the total quantum of fly ash produced by the thermal power plants in the country particularly those located in Andhra Pradesh during the last three years and the current year;

(b) whether the Government has recently given permission to the thermal power plants to sell fly ash to brick manufacturing units;

(c) if so, the details thereof;

(d) whether it is a fact that till recently thermal power units used to give fly ash free or at a very nominal cost to the fly ash brick units, which are eco-friendly; and

(e) if so, the reasons for putting a price on fly ash and selling it to big brick manufacturing units which will increase the environmental hazards?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) : As per Central Electricity Authority (CEA), the total quantum of fly ash produced by Thermal Power Plants in the country and in Andhra Pradesh during the last three years are as below:

Sl.No. Year Fly ash generated Fly ash generated in the country in Andhra Pradesh (Million Tonnes) (Million Tonnes) 1. 2011-12 145.42 17.09 2. 2012-13 163.56 19.68 3. 2013-14 172.87 19.84 (Provisional data) Quantity of Fly ash generated during current year i.e. 2014-15 is not available with CEA.

(b) to (d) : Ministry of Environment and Forests` (MOE&F) Notification dated 3rd November, 2009 stipulates the following provision with regard to use of fly ash by brick manufacturers:

`All coal or lignite based thermal power stations would be free to sell fly ash to the user agencies subject to the following stipulations, namely:-

The pond ash should be made available free of any charge on `as is where is basis` to manufacturers of bricks, blocks or tiles including clay fly ash products manufacturing unit(s), farmers, the Central and the State road construction agencies, Public Works Department, and to agencies engaged in backfilling or stowing of mines.

At least 20% of dry Electro Static Precipitator fly ash shall be made available free of charge to units manufacturing fly ash or clay-fly ash bricks, blocks and tiles on a priority basis over other users and if the demand from such agencies falls short of 20% of quantity, the balance quantity can be sold or disposed of by the power station as may be possible.

Provided that the fly ash obtained from the thermal power station should be utilized only for the purpose for which it was obtained from the thermal power station or plant failing which no fly ash shall be made available to the defaulting users.

(e): Does not arise.